

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR.

CRIMINAL APPLICATION [BA] NO. 305/2020.

Jyoti @ Jaya Kisan Gawande.

-VERSUS-

The State of Maharashtra.

Office notes, Office Memoranda of
Coram, appearances, Court's orders
or directions and Registrar's orders.

Court's or Judge's Orders

None for the Applicant.
Shri Palshikar, A.P.P. for Non-applicant.

CORAM : VINAY JOSHI, J.

DATE : APRIL 23, 2020.

Learned A.P.P. is seeking time to file
reply.

2. List the matter for further consideration
on 30.04.2020.

JUDGE

Rgd.